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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 10.07.2025 at 02:00 PM will not be taken up. The next dates of hearing in the matter are 13.08.2025 & 14.08.2025.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 2 of 2024	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	Rajendra Barot	Ruby Singh Ahuja Varun Kumar Areez Gazdar- R1 Palash S. Singhai-
	Part Heard			R4&5

By order of Hon'ble Chairperson -Sd/-Registrar